121

Phyical Education at the Lakshmibai National College of Phyical Education, Gwalior at present is as under: —

(i) Masters of Physical Education (2 years Regular Course)

..... 52

(ii) Masters of Physical Education (3 years Summer course)

..... 104

(b) The following steps have been or/are proposed to be taken to strengthen the post-graduate courses and to give more emphasis to research therein, at the Lakshmibai National College of Physical Education: —

Masters Degree in Physical Education (Regular Course — 2 years)

- (i) Semester system is proposed to be introduced from the next academic session;
- (ii) Some of the existing subjects taught at the College have been revised and new ones are proposed to be introduced to make the syllabus up-to-date;
- (iii) The required attendance is proposed to be raised to 85 per cent.

Masters Degree in Physical Education {Summer Course — 3 years}

- (i) On the recommendation of the Association of Indian Universities, (a) admission to the Course is proposed to be restricted to 30 *no* as to make instruction more effective; and (b) the required attendance is to be raised to 90 per cent;
- (ii) The College has Leen utilising the services of experienced and efficient visiting teachers from other well-known Physical Education postgraduate Colleges. The number of such visiting teachers is proposed to be raised from the next academic session.

Besides the above measures, a proposal to introduce M. Phil. Course in Physical Education at the College with

a view to encfouraging research in Physical Education and Sports Sciences is also under consideration.

Representation from toddy tappers' associations against prohibition

1115. SHRI S. KUMARAN: SHRI SANAT KUMAR RAHA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have received any representations from toddy tappers' associations in the country regarding Government's policy on prohibition;
- (b) if so, what are the demands made by these associations; and
- (c) what action Government have taken thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) No such representations from toddy tappers' associations have been received in the Department of Social Welfare.

(b) and (c). Do not arise.

CMDA Projects in West Bengal

1116. SHRI BIR CHANDRA DEB BURMAN: SHRI KALYAN ROY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether it is a fact that the West Bengal Government has changed the priority of various projects of the CMDA;
 - (b) if so, what are the details thereof;
- (c) whether the State Government has helrt any consultations with the Central Government regarding the CMDA projects during the last six months;
 - (d) if so, what are the details thereof;

- (e) whether any additional amount has been sanctioned by the World Bank for the CMDA;
- (f) if so, what are the details there of;
- (g) what are the terms and conditions of the loan and/or the assistance; and
- (h) what is the result of the discussion held recently in USA between the representatives of the West Bengal Government and the World Bank in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) and (b) 'There has been no change in the priority of on-going projects. However, there has been a reduction in the allocation for Area Development and an increase in that for Bus-tees.

- (c) and (d) CMDA's Five Year Investment Programme commencing from 1977-78 was finalised in consultation with the Central Government. The on-going projects were reviewed at a meeting in August, 1977.
- (e) to (h) Negotiations for the Second IDA credit were held in Washington in October, 1977. Project estimated to cost Rs. 155 crores were proposed to the World Bank for assistance. The credit is expected to finance 50 per cent of the total project cost, net of taxes and duties. The credit would be made to the Government of India which would pass it on to the State Government *on* its standard terms and conditions

Construction of houses by HUDCO in West Bengal

1117. SHRI KALYAN ROY: SHRI NABIN CHANDRA BURAGOHAIN: Will the Minister of WORKS AND *HOUSING* AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to the news item

- which appeared in the *Ananda Bazar Patrika* of the 24th November, 1977 regarding the reported statement of the West Bengal Housing Minister about the poor quality of construction of houses by HUDCO;
- (b) if so, what are the details thereof and what action Government have taken thereon;
- (c) what is the number of houses which have been built by the HUDCO in various parts of Calcutta city during the last three years, area-wise, and what expenses have been incurred thereon;
- (d) whether the Central Government have deducted Rs. 23,41,000 as alleged by the West Bengal Minister from their allotted funds to the State Government;
- (e) if so, what are the details thereof and what are the reasons therefor; and
- (f) what are the details of the plans of HUDCO to build more quarters in various cities of West Bengal?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

- (b) Does not arise.
- (c) HUDCO has directly constructed 252 flats only in the city of Calcutta during the last three years. The total cost of these flats charged to the West Bengal Housing Board is Rs. 100.615 lakhs. HUDCO has however sanctioned loan assistance for cons truction of 3450 houses within the city of Calcutta.
- (d) No information has been received from the State Government in this regard.
 - (e) Does not arise.
- (f) HUDCO has no plans to construct houses in cities of West Bengal. However HUDCO is sanctioning loans to various statutory housing agencies in West Bengal for construction of houses.